

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

4. IA/263/2023 C.P. (IB)/73(MB)2021

IN THE MATTER OF

Nagpur Nagarik Sahakari Bank Ltd

... Petitioner

Vs

Greatwall Corporate Services Pvt Ltd

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 01.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the RP: Adv. Himanshu Kambare (PH)

For the RA: Adv. Viraj Parikh (PH)

ORDER

The matter is kept for clarification. Order dated 16.05.2024 is recalled and the case is **de-reserved**. Adjourned to **10.07.2024** for the necessary compliances.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/